

DEPARTMENT OF ENVIRONMENT
(SHRI DIGVIJAY SINH) :

I beg to lay on the Table a copy of the Wild Life (Protection) Licensing (Additional Matter for Consideration) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 328(E) in Gazette of India dated the 13th April, 1983, under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972. [Placed in Library. See No. LT-6555/83].

12.12 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 3) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 26th April, 1983, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : Mr. Stephen is here. He should say something. Mr. Stephen should defend himself. I have got some charges against him. . . . **

MR. SPEAKER : I have not allowed him.

12.13 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Fifty-ninth Report

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Fifty-ninth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

Reported Collection of a large sum of Money
by Messers Lohia Machines Ltd., Kanpur
as Advance for Booking of
Vespa-XE Scooters

श्री मनोराम बागड़ी (हिसार) : मैं अवि-
लम्बनीय लोक महत्व के निम्नलिखित विषय की
और उद्योग मंत्री का ध्यान दिलाता हूँ और प्रार्थना
करता हूँ कि इस बारे में एक वक्तव्य दें।

“मैसर्स लोहिया मशीनज लिमिटेड, कानपुर
द्वारा, वैस्पा-एक्स० ई० स्कूटरों की बुकिंग के लिए
पेशगी रकम के रूप में बड़ी भारी धन-राशि एकत्र
किए जाने, हालांकि उसकी फैक्टरी अभी तैयार
भी नहीं हुई है तथा फर्म का लाइसेंस समाप्त
करने की मांग के समाचार की ओर”।

उद्योग मंत्री (श्री नारायण दत्त तिवारी) :
श्रीमान अध्यक्ष महोदय, मैसर्स लोहिया
मशीन्स लिमिटेड, कानपुर को अन्य के साथ-साथ
एक लाख दुपहियों के निर्माण के लिए एक
औद्योगिक लाइसेंस जारी किया गया है। स्कूटरों
और मोपेडों का निर्माण करने के लिए उन्होंने
इटली की मैसर्स पियागिओ के साथ सहयोग किया
है।